

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Ins) No. 1064 of 2020**

**IN THE MATTER OF:**

**Orator Marketing Pvt. Ltd.**

**....Appellant**

**Vs.**

**Samtex Desinz Pvt. Ltd.**

**....Respondent**

**Present:**

**For Appellant:        Mr. Abhijeet Sinha and Mr. Lzafeer Ahmed,  
   Advocates.**

**For Respondent:     Mr. Anirudh Deshmukh, Advocate.**

**O R D E R**  
**(Virtual Mode)**

**11.02.2021:**        Heard the Learned Counsels for both the sides.

**Reserved for Judgment.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[V. P. Singh]  
Member (Technical)

*sa/md*